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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.01.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 58/BB/2020	For admission <b>(Objections not filed)</b>	Sec 9 of I&B code 2016	Zest Trade LLP	Jyothi Bhat	Vaatika Spices Ltd.	

ADVOCATE FOR PETITIONER/s:

*Shri. Vijay Narayan*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Vijay Narayana, Learned Counsel for the Petitioner through Video Conference.

Issue Notice. The Registry is directed to issue notice to the MD of the Company and also to the Company, through email and as well as by speed post and the Petitioner is also permitted to take notice to the MD of the Company and also the Company, through authorized email along with Company Petition and material paper and submit the proof of service before the next date of hearing. Post the case on **16.02.2021.**

*[Signature]*  
MEMBER (T)

*[Signature]*  
MEMBER (J)

**Verified**

*[Signature]*  
**Court Officer**